

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO.1982**

TO BE ANSWERED ON THE 15th DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)

SAP FOR POLICE MODERNISATION IN KARNATAKA

1982. SHRI IRANNA KADADI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether modernisation of police forces has remained a top priority in Government's agenda;

(b) if so, the details thereof;

(c) whether State Action Plans (SAPs) for modernisation of police forces have been approved; and

(d) if so, the details thereof along with the funds allocated for implementation of SAP in Karnataka?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): 'Police' and 'Public Order' are State subjects as per the seventh Schedule of the Constitution. State Governments are primarily responsible for modernisation of their police forces. However, the Government of India supplements the efforts of the State Governments towards equipping and modernizing of their police forces, by providing financial assistance under the centrally sponsored scheme of 'Assistance to State for Modernisation of Police(ASMP)'. The amounts of central financial assistance disbursed under this scheme during the last three years financial and the current financial year are as

bellow:

R.S.US.Q.NO.1982 FOR 15.12.2021

Financial Year	Allocation	Released
2018-19	769.00	768.83
2019-20	791.30	781.12
2020-21	770.76	103.25*
2021-22	620.45	89.17*

(* Funds against allocations could not be released to most of the States as they had substantial unspent balances out of earlier releases under the scheme.)

(c) and (d): State Action Plans (SAPs) of all States, except Jharkhand, for modernization of police forces for the financial year 2021-22 under the scheme of ASMP have been approved. SAPs are formulated by State Governments as per their strategic priorities and requirements. The States proposed acquisition of latest weaponry, training gadgets, advanced communication/ forensic/intelligence/traffic equipment, cyber policing equipment etc. and the same have been approved. The Central allocation for implementation of SAP of Karnataka for the financial year 2021-22 under the scheme of ASMP is ₹ 38.37 crore.
